SHRI HUMAYUN KABIR: Madam. we have to face facts. With hundred per cent Indian resources we are not in a position to build refineries yet, and therefore some foreign collaboration is necessary in every case. Even in the case of the Gauhati refinery or the Barauni refinery, which are hundred per cent Government concerns, we have had foreign collaboration, and we will require foreign collaboration for some more years to come, but in every case we shall take steps to see that the Industrial Policy Resolution is observed and majority participation by Government and control by Government is maintained.

SHRI M. N. GOVINDAN NAIR The Minister in his reply said that apart from Japan others also had offered collaboration. May I know which are the countries or concerns that have offered collaboration in this project?

Shri HUMAYUN KABIR: We have received a large number of offers not only for the Madras refinery but also for the Haldia refinery, and they are all being grouped together. There are a number of countries involved. I think eight detailed projects have been received; I do not remember the details of every one of them.

Selection of Artistes on Cultural Delegations

- *74. Shri LOKANATH MISRA: Will the Minister of Education be p eased to state:
- (a) what are the considerations for selection of artistes who are sent on cultural delegations; and
- (b) how many artistes were included in more than one cultural delegation in the years 1958 to 1963 and what are their names and the branch of art they represent?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) The main consideration for selection of artistes to be sent abroad on cultural delegations is that they should be of good

standing, considered as such by our experts and advisers.

(b) A statement is laid on the table of the House.

STATEMENT

Names of artistes (excluding accompanists)/troupes sent abroad in more than one cultural delegation in the years 1958 to 1963.

Name	Field
1. Shri Istiaq Ahmed	. Sarod.
2. Little Ballet Troupe, Borbay	n . Danœ-Dram
*3. Shri Ravi Shankar	. Sitar
4. Shri Nirmalendu Choud	l- . Vocalist
5. Smt. Sharan Rani	. Sarod
6. Smt. Indrani Rahman	. Dancer
7. Smt. Sheila Bhatia (Vats)	Theatre Expe
8. Begum Akhtar .	. Vocalist
9. Bharatiya Kala Kendi New Delhi	ra, . Ballet
10. Shri N.M. Dagar .	. Vocalist
11. Shri N.A. Dagar .	. Vocalist
12. Smt. T. Balasaraswati	Dancer
13. Jhaveri Sisters .	. Dancer
14. Kumari Yamini Krishna murti	- . Dancer
15. Prof. P. Sambamoorthy	 Musicologist
16. Shri Singhjit Singh	. Dancer.

Shri LOKANATH MISRA: In the field of dance there are five classical types of dance in India and in the field of music there are two, Hindustani and Karnatic. From the statement laid on the Table what I find is that in the field of dance it is only the Bharata Natyam type that has been sent abroad, while in the field of music it is only the Hindustani type that has been sent abroad. What is the consideration for these selections, may I know?

SHRI BHAKT DARSHAN: Madam, I am not an expert in these fine arts; I admit my disqualification in this respect, but all these selections are made by a properly constituted Central Selection Committee, and our national academies, like the Sangeet Natak

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Akademi or the Sahitya Akademi, are also consulted.

SHRI LOKANATH MISRA: How is it, Madam, that out of the five types of classical dance, only one type has been selected always to the exclusion of the remaining four?

THE DEPUTY CHAIRMAN: He has replied; he is not an expert, but he is trying to become one.

SHRI LOKANATH MISRA: What I would like to know is that there must be some justification given by the experts why only one out of the five types of dance is always being selected. There must be some justification given to the Ministry.

THE DEPUTY CHAIRMAN: It is a suggestion.

Uniform system of education in Universities

*75. SHRIMATI DEVAKI GOPIDAS: Will the Minister of Education be pleased to state: .

- (a) whether Government have any scheme for a uniform system of education as regards syllabus, curriculum and period of education in all the universities; and
- (b) if so, the steps so far taken to implement the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) A statement i_S laid on the Table of the House.

STATEMENT

This is primarily a matter for the universities concerned to consider as they are autonomous bodies and are free to frame their own syllabi and curricula in the light of their requirements and facilities available with

them. They are also free to determine the duration of the various courses.

It is, however, the general duty of the University Grants Commission to take, in consultation with the universities or other bodies concerned, all such steps as it may think fit for the promotion and coordination of university education and for the determination and maintenance of standards of teaching, examination and research in universities. They have accordingly set up a number of review committees to look into the question of improvement of syllabi. It is hoped that the reports of these committees would help the universities in modernizing the courses of studies. As regards duration of the first degree course, universities have been requested to introduce a three-year degree course to ensure a national pattern of education. The three-year degree course has been introduced in most of the universities.

Shrimati DEVAKI GOPIDAS: Will the Education Minister be pleased to state whether it is not necessary to enforce a uniform system of education in the country as a whole and, if so, what are the appropriate measures taken for the same?

SHRI BHAKT DARSHAN: Madam, this question has been examined several times and it has not been found practicable for the present at least.

Shri N. M. LINGAM: Although there are obvious difficulties, may I enquire if Government is working towards the defined objective, or have they given up the attempt?

Shri BHAKT DARSHAN: The one step that has been taken so far is the recommendation about the three-year degree course, but I admit that it has not been implemented in some parts of the country.